

COURT NO. 15**THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA****To be Heard on Friday The 13th day of February 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(NOTE : NO MENTIONS WILL BE ALLOWED IN SPECIALLY IDENTIFIED CASES)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (ENDOWMENTS)</u>					
1	WP/3019/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition WP/2404/2026 WP/2625/2026 WP/33169/2025	NOSSAM VEERABHADRA SWAMY Vs THE STATE OF ANDHRA PRADESH	M/S.EXCELLENTIA LEGAL	GP FOR ENDOWMENTS	YSR KADAPA
2	WP/33169/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	TURLAPATHI SAMBASIVA RAO Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS V V N NARASIMHAM	PRAKASAM
3	WP/2404/2026 IA 1/2026 Suspension Petition	TURLPATHI SAMBASIVA RAO Vs THE STATE OF AP	D V SASIDHAR	GP FOR ENDOWMENTS	YSR KADAPA
4	WP/2625/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	N MARUTHI MAHALASKHMI Vs THE STATE OF ANDHRA PRADESH	M/S BHARADWAJ ASSOCIATES	GP FOR ENDOWMENTS V HIMABINDU	YSR KADAPA
5	WP/3429/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	G SIMHADRI Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR ENDOWMENTS	VISAKHAPATNAM
6	WP/3988/2026 IA 1/2026 Direction Petition	ADDALA RAVINDA VARMA Vs THE STATE OF ANDHRA PRADESH	RAYAPROLU SRIKANTH	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR ENDOWMENTS GP FOR REVENUE	VISAKHAPATNAM
7	WP/4100/2026 IA 1/2026 Direction Petition	GUBILI SURESH Vs THE STATE OF AP	SAI GANGADHAR CHAMARTY	GP FOR ENDOWMENTS GP FOR REVENUE	WEST GODAVARI
8	WP/4114/2026 IA 1/2026 Suspension Petition	CH BALA SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	GP FOR ENDOWMENTS	KRISHNA
9	WP/4200/2026 IA 1/2026 Direction Petition	PALLA SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	K KEDHARNATH CHOWDARY	GP FOR ENDOWMENTS GP FOR REVENUE	VISAKHAPATNAM

ADMISSION (WOMEN & CHILD WELFARE)

10	WP/4321/2026 IA 1/2026 Direction Petition	JAYANTHI SIRISHA Vs THE STATE OF ANDHRA PRADESH	BUGULU SREETEJA	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME GP FOR REVENUE	KRISHNA
----	---	--	-----------------	--	---------

FOR ADMISSION (CRP MATTERS)

11	CRP/422/2026 (MVOP/192/2010)	DUGGANABOINA@DUGGI NA VENKATA SUBBAIAH Vs THE VICE CHAIRMAN AND MANAGING DIRECTOR APSRTC	NUTHALAPATI KRISHNA MURTHY		PRAKASAM
----	---------------------------------	---	-------------------------------	--	----------

12 CRP/441/2026
IA 1/2026
Dispense with Petition

TALARI VENKATESWARLU JADA SRAVAN KUMAR
Vs
THE STATE OF ANDHRA
PRADESH

SPS NELLORE

COURT NO. 15**THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA****To be Heard on Friday The 13th day of February 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR COMPLIANCE</u>					
13	CC/2073/2024 (WP/29622/2023) IA 1/2024 Direction Petition IA 1/2025 Miscellaneous Petition	SUK DEB SAHA Vs SRI. VIJAY KUMAR	BANDI SRIHARI	K M KRISHNA REDDY VENKATA SAI KRISHNA PONNURU	VISAKHAPATNAM
<u>FOR ADMISSION</u>					
14	CC/1062/2024 (WP/16814/2023)	SBNRM AIDED PRIMARY SCHOOL Vs SRI. PRAVEEN PRAKASH I.A.S.	C SUNIL KUMAR REDDY	RAMA CHANDRA RAO GURRAM NAGARAJU PULLAGURA L V S NAGARAJU C SUMON R 11 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED	PRAKASAM
15	CC/3871/2025 (WP/4783/2025)	PALVANCHA RAMAIAH Vs SRI DR. SREEDHAR CHERUKURI	SREE DEEPTHI G	MANNAM VENKATA KRISHNA RAO	YSR KADAPA
16	CC/3872/2025 (WP/5645/2025)	PASULA RAM REDDY Vs SRI DR. SREEDHAR CHERUKURI	SREE DEEPTHI G	MANNAM VENKATA KRISHNA RAO	YSR KADAPA
17	CC/3873/2025 (WP/5602/2025)	RAGA PEERAIAH Vs SRI DR.SREEDHAR CHERUKURI	SREE DEEPTHI G	MANNAM VENKATA KRISHNA RAO	YSR KADAPA
18	CC/3874/2025 (WP/4787/2025)	METTA RAMA RAO Vs SRI DR.SREEDHAR CHERUKURI	SREE DEEPTHI G	MANNAM VENKATA KRISHNA RAO	YSR KADAPA
19	CC/3875/2025 (WP/6239/2025)	NANDYALA CHANDRA SEKHAR REDDY Vs SRI DR.SREEDHAR CHERUKURI	SREE DEEPTHI G	MANNAM VENKATA KRISHNA RAO	YSR KADAPA
20	CC/3876/2025 (WP/4784/2025)	GORI PARTI RADHA KRISHNA RAO Vs SRI DR.SREEDHAR CHERUKURI	SREE DEEPTHI G	MANNAM VENKATA KRISHNA RAO	YSR KADAPA
21	CC/556/2026 (WP/27017/2025)	TELLABANDA PADMA Vs PRASANNA KUMARI PUNUGUNTA	AKKEM SRIHARIVIRAT		GUNTUR
22	CC/560/2026 (WP/12355/2025)	G. RAMANJULU REDDY Vs VENKATESWARLU	V R REDDY KOVVURI		YSR KADAPA
23	CC/565/2026 (WP/1487/2025)	CHAMALA BALI REDDY Vs G. JAYALAKSHMI IAS	D KODANDARAMI REDDY		YSR KADAPA
24	CC/591/2026 (WP/15381/2025)	MARAM SIVA KOTI REDDY Vs SRI. P. RAJA BABU IAS	G VENKATA REDDY		PRAKASAM

FOR HEARING

25	CC/4823/2023 (WP/1945/2021) IA 1/2023 Direction Petition	M JAGADEESH CHANDRA PRASAD Vs Y MADHUSUDHANA REDDY.I.F.S	SODUM ANVESHA	G V S KISHORE KUMAR	CHITTOOR
26	CC/4824/2023 (WP/8754/2020) IA 1/2023 Direction Petition	M JAGADEESH CHANDRA PRASAD Vs Y MADHUSUDHANA REDDY.I.F.S	SODUM ANVESHA	G V S KISHORE KUMAR	CHITTOOR
27	CC/2592/2024 (WP/10888/2023) WP/10888/2023	M/S RURAL INSTITUTE FOR PEOPLES ENLIGHTENMENT(RIPE) Vs SRI SHASHIBUSHAN KUMAR	K RAGHU VEER	K M KRISHNA REDDY NAGARAJU PULLAGURA	CHITTOOR
28	WP/10888/2023 IA 1/2023 Direction Petition IA 2/2023 Leave Petition IA 1/2024 Review Petition IA 2/2024 Suspension Petition	M/S RURAL INSTITUTE FOR PEOPLES ENLIGHTENMENT (RIPE) Vs THE STATE OF ANDHRA PRADESH	GP FOR IRRI AND CAD	GP FOR IRRIGATION COMM AREA DEV M SIVA KUMAR GP FOR FINANCE PLANNING	-
29	CC/3953/2024 (WP/16490/2024) IA 1/2024 Leave Petition IA 2/2024 Miscellaneous Petition WP/16490/2024	KARAMSETTI SATYANARAYANA Vs SRI O.ANANDH I.A.S.	SAI GANGADHAR CHAMARTY	J DILEEP KUMAR SOMA RAJU YELISETTI (NOTE)	SPS NELLORE
30	WP/16490/2024 IA 1/2024 Direction Petition IA 1/2025 Vacate Stay Petition IA 2/2025 Leave Petition	MUDIYALA INDRASENA REDDY Vs THE STATE OF AP	SAI GANGADHAR CHAMARTY	GP FOR FORESTS GP FOR REVENUE GP FOR FORESTS	SPS NELLORE
31	CC/2523/2025 (WP/18443/2025)	MUNASALA RAMAKRISHNA Vs SRI N.BHASKAR APPA RAO	RAVI TEJA DOMMETI	K M KRISHNA REDDY	VISAKHAPATNAM
<u>FOR WITHDRAWAL</u>					
32	WP/5238/2021 IA 1/2021 Direction Petition	SMT. R. GOWTHAMI Vs THE STATE OF ANDHRA PRADESH	M V PRATAP REDDY	GP FOR SERVICES III NAGARAJU NAGURU	CHITTOOR
33	WP/21662/2021 IA 1/2021 Stay Petition IA 1/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	K.C.P SUGAR AND INDUSTRIES CORPORATION LTD Vs THE PRINCIPAL SECRETARY	DARSI BALA RAJU	GP FOR SERVICES III GP FOR LABOUR GP FOR LABOUR (AP) M PITCHAIAH	KRISHNA
<u>SPECIALLY IDENTIFIED CASES</u>					
34	WP/13010/2014 IA 1/2014(WPMP 16309/2014) Direction Petition	M.N.CHANDRA SEKHAR REDDY S/O NAGI REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) V T M PRASAD	CHITTOOR
35	WP/36147/2015 IA 1/2015(WVMP 4884/2015) Vacate Stay Petition IA 2/2015(WPMP 46491/2015) Direction Petition	THE KENDRIYA BHANDAR R/O.KENDRIYA BHANDAR Vs THE STATE OF ANDHRA PRADESH	R N HEMENDRANATH REDDY	GP FOR WOMEN DEV CHILD WELFARE(TG) GP FOR WOMEN DEV-CHILD WELFARE(AP) ADDL ADVOCATE GENERAL	HYDERABAD

36	WP/877/2016 IA 1/2016(WPMP 1060/2016) Direction Petition WP/477/2016	ANDHRA PRADESH FIVE PRADHANA DEVELAYAMULA UDYOGULA Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR ENDOWMENTS (AP)	VISAKHAPATNAM
37	WP/477/2016 IA 1/2016(WPMP 600/2016) Direction Petition	ANDHRA PRADESH FIVE PRADHANA DEVELAYAMULA UDYOGULA Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR ENDOWMENTS (AP)	VISAKHAPATNAM
38	WP/6722/2016 IA 1/2016(WPMP 8565/2016) Direction Petition	P. RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	VEERAMREDDIGARI PRABHAKAR REDDY	GP FOR ENDOWMENTS (AP) T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR HOME	YSR KADAPA
39	WP/7488/2019 IA 1/2019 Stay Petition IA 1/2020 Vacate Stay Petition	VALLAPUREDDY DIWAKAR REDDY Vs THE STATE OF AP	S S.NAGESWARAREDDY	GP FOR MEDICAL HEALTH FW(AP) GP FOR HOME VENKATESWARA RAO GUDAPATI CHALLA AJAY KUMAR GP FOR REVENUE R3 UNSERVED,	KURNOOL

ADMISSION (SERVICE MATTERS)

40	WP/12902/2020 IA 1/2020 Direction Petition	KRISHNAVENI MODALAVALASA Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR EDUCATION GP FOR SERVICES III MOJJADA HARI KRISHNA GP FOR SERVICES II	SRIKAKULAM
41	WP/5829/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 3/2021 Additional Material Petition	K. GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR AGRICULTURE B PRAKASAM (Sr SC FOR A M C) G.N.UMA RANI (STANDING COUNSEL FOR AMC)	KRISHNA
42	WP/10567/2021 IA 1/2021 Direction Petition	P.CHINNA LINGANNA Vs THE GOVERNMENT OF ANDHRA PRADESH	CHAKRADHARA RAJA Y	GP FOR SERVICES I	KURNOOL
43	WP/19384/2021 IA 1/2021 Direction Petition	R. THIMMAPPA Vs THE DISTRICT PANCHAYAT OFFICER	GAJJALA MALLIKARJUNA REDDY	GP FOR SERVICES IV	KURNOOL
44	WP/28420/2021 IA 1/2021 Direction Petition	PURIMITLA MANOJ SAI Vs THE SECRETARY	HARI BABU MAGULURI	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR SERVICES I GP FOR YOUTH SERVICES RAVI KIRAN KUMAR KOLUSU (SC FOR SAAP)	PRAKASAM
45	WP/10396/2022 IA 1/2022 Direction Petition	MARABATHUNI PULLAIAH Vs STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR SERVICES I GP FOR SERVICES III	PRAKASAM
46	WP/23439/2022 IA 1/2022 Direction Petition	URIMI PENCHALA RATNAM Vs THE STATE OF ANDHRA PRADESH	CHUKKA KRANTHI KIRAN	GP FOR SERVICES II GP FOR SERVICES I	YSR KADAPA
47	WP/35645/2022 IA 1/2022 Direction Petition	THOTA ADINARAYANA Vs THE UNION OF INDIA	ELURU SESA MAHESH BABU	DEPUTY SOLICITOR GENERAL OF INDIA	VIZIANAGARAM

48	WP/35686/2022 IA 1/2022 Direction Petition	K. NAGARJUNA Vs UNION OF INDIA	SODUM ANVESHA	Y V ANIL KUMAR (Central Government Counsel) G R SUDHAKAR K ARUNA(SC FOR RAILWAYS)	PRAKASAM
----	--	--------------------------------------	---------------	---	----------

INTERLOCUTORY(REVIEW PETITIONS)

49	IA/1/2025-Review Petition WP/8249/2014	CHEVUTURU VENKATESWARLU Vs	K RAJANNA	N JEEVAN KUMAR GP FOR REVENUE GP FOR MINES AND GEOLOGY V SUBRAHMANYAM	PRAKASAM
----	---	----------------------------------	-----------	---	----------

(AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)